

(ख) जी, हां, उसी दर पर जिस पर कि केन्द्रीय शिक्षा पुस्तकालय को मिलती है।

(ग) जी, हां।

†[THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): No. of books 2,473 and value Rs. 18,475. Ten per cent. rebate was obtained on English publications and five per cent. rebate on American (dollar) publications.

Indian publications in English language were obtained at net prices, while a rebate ranging from 6½ per cent. to 12½ per cent. was obtained on books in Hindi and other Indian languages.

(b) Yes, at the same rate as for Central Educational Library.

(c). Yes, Sir.]

श्री नवाब सिंह चौहान : यह जो कमीशन लिया जाता है, सेंट्रल एजुकेशन लाइब्रेरी के लिए, कब से शुरू किया गया है ?

DR. K. L. SHRIMALI: I could not give the exact date on which they started taking commission. If the hon. Member gives me notice, I will give him that information.

SUPPLY OF WATER TO THE TAJ GARDENS AT AGRA

*89. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) what are the present arrangements for the regular supply of water to the Taj Gardens at Agra;

(b) whether any difficulty was recently experienced in the matter; and

(c) if so, what steps are being taken to ensure that the same does not recur?

THE DEPUTY MINISTER FOR EDUCATION (DR. MONO MOHAN DAS): (a) There are two tanks fed by a canal for the regular supply of water to the Taj Gardens.

† English translations.

(b) Yes Sir; some difficulty was experienced but it was not serious even during the hot weather.

(c) The pump set was lowered to utilize more water stored in the tank. An estimate has also been prepared for replacing earthen pipes, which carry water, by G. I. pipes so as to eliminate possibilities of leakage.

DR. RAGHUBIR SINH: May I know if the arrangements for watering the Taj Gardens were recently altered after the Khan Alam Nursery and the Taj Gardens were taken over by the Union Government last year?

DR. MONO MOHAN DAS: Before August 1954 the Taj Gardens were managed by the U. P. Government. On the 1st August 1954 we took over the Taj Gardens under our own management. There was one tank at that time and the water supply was not considered sufficient. So, we asked the Central Water and Power Commission to construct another tank and that was done in the year 1955-56. So, the water supply is now improved.

SHRI R. U. AGNIBHOJ: What are the improvements done in the Taj Gardens after being taken over by the Centre?

(No answer)

DR. RAGHUBIR SINH: May I know whether it is true that the difficulty that was felt during the last summer was due to the failure of the pumping set from reservoir No. 4?

DR. MONO MOHAN DAS: It was not a failure of the pumping set. Originally the pumps were placed at a comparatively higher level so that when the water level went down, water could not be pumped. We lowered the pump and it was all right.

DR. RAGHUBIR SINH: May I know whether the force of water is not even half of what it used to be fifty years ago?

MR. CHAIRMAN: He has no information about 50 years ago.

SHRI R. U. AGNIBHOJ: What is the improvement made by the Central Government from the time it took charge from the U.P. Government of these gardens?

DR. MONO MOHAN DAS: The gardens are better managed in every respect.

SHRI R. U. AGNIBHOJ: Whether the management is better or the garden has improved?

DR. MONO MOHAN DAS: The garden has improved.

श्री नवाब सिंह चौहान : माननीय मंत्री जी के यह कहने का आधार क्या है कि गार्डन इम्प्रूव हो गये हैं ? क्या यह सच नहीं है कि पहले से गार्डन खराब हो गये हैं ?

DR. MONO MOHAN DAS: It is not possible to answer this question. One should go there and see.

GRANTS FOR REMOVING UNTOUCHABILITY UNDER THE FIRST FIVE YEAR PLAN

90. SHRI V. C. KESAVA RAO: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the amount given to the various State Governments during the First Five Year Plan Period for removing untouchability; and

(b) whether any unspent balance from it has been surrendered to the Union Government?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) A statement is laid on the Table of the House. [See Appendix XIV, Annexure No. 5.]

(b) We do not have the exact up-to-date figures. The same will be obtained through the Accountants General concerned and will be laid before the House in due course.

SHRI V. C. KESAVA RAO: May I know whether the State Governments have sent any reports as to how the money is being spent?

SHRI B. N. DATAR: That is our difficulty. We have not received the progress reports from a number of States.

SHRI M. GOVINDA REDDY: Were these sanctions made on the basis of schemes submitted?

SHRI B. N. DATAR: Yes, the sanctions were based on schemes submitted and accepted.

SHRI M. GOVINDA REDDY: Were they required to submit any reports of the progress of these schemes?

SHRI B. N. DATAR: In fact it is one of the conditions that they should send us six monthly progress reports. Unfortunately we don't receive them. We have been reminding them about it.

DR. P. C. MITRA: What are those schemes for which the monetary help was given to the States?

SHRI B. N. DATAR: This is for the purpose of carrying on propaganda against untouchability in the first instance and in certain cases an exception is made and the amount is allowed to be partly used for drinking-water wells or for housing the Harijans.

PROF. G. RANGA: Is anything being done by the Union Government to see that some of those States which are rather lagging behind are hauled up to prepare their own schemes in regard to this and submit them to the Union Government instead of allowing the money to lapse?

SHRI B. N. DATAR: No, the money does not lapse at all. The only difficulty is that we get the information late. There are certain difficulties in the way of the States also but on the whole I might point out to the hon. Member that the schemes are received fairly well in time and sanction also is issued by us in time.

SHRI M. GOVINDA REDDY: Is there any machinery here for this?

SHRI B. N. DATAR: We have a section in the Home Ministry dealing with these subjects.

SHRI M. GOVINDA REDDY: Has the Commissioner for Scheduled Castes anything to do with this? Has he any supervisory powers?

SHRI B. N. DATAR: He has powers for making enquiries. He investigates and reports to us. In fact whenever he goes on tour, he also takes care to discuss these matters with the State